The work of Kumarghat-Agartala is in progress. The surveys for alternative alignment for Harmuti-Itanagar and Diphu-karong have been taken up on the requests of State Governments. The work On these projects would be taken up based on decision on the alternative alignments.

Collection of tickets at Terminating Stations

- 3841. SHR1 S.P.M. SYED KHAN: Will the Minister of RAIL WAYS be pleased to state: (a) whether it is mandatory for passengers to surrender their used train tickets at the terminating stations;
- (b) if so, whether tickets are forcibly collected and not returned to the pasengers by railway authorities while passengers have the right to retain them for the fare paid to their travel; and
- (c) whether Railways will consider leaving the tickets to passengers after checking?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA): (a) Yes, Sir.

- (b) The tickets are collected as per extant rules.
- (c) There is no such proposal.

Compensation for Pilferage and other losses

- $3842. \ SHRI \ MURLI \ DEORA$: Will the Minister of RAILWAYS be pleased to state :
- (a) the number of compensation cases pending with each Railway Claims Tribunal as on 31st October, 2002 and the number of cases settled during the last two years by each of these Tribunals;
- (b) the number of cases pending for more than 3, 4 and 5 years respectively;
- (c) the amount of compensation paid for (1) perishable goods (2) pilferage (3) complete loss (4) damage by water and (5) petroleum oil and lubricants seprartely, during last years; and